

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 106
(IB)-1367(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd.

.... Petitioner

Vs.

C & C Construction Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 27.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Samdarshi sanjay, Adv. for I A No. 3952 of 2020

For the respondent

Mr. Swapnil Gupta and Mr. H Pawar Advocates,
for promoters
Ms. Vasudha Sharma, Mr. Amrutanshu Dash,
Advs., for BSCPL Infrastricture Ltd.

Mr. Anubhav Mehrotra, Mr. Rajesh Gupta
Advs., For R-1 (ATC GLOBAL)/R- 2 (Rajesh
Kundra)

ORDER

List IA-3952, IA-4558, IA-4985/2020 and CA-1960, CA-1961, CA-2012 and CA-2179/2019 and other pending applications for hearing on **08.01.2021**.

Sdl—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sdl—

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)